

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1332
ANSWERED ON 07.12.2015**

PROMOTION OF TOURISM AT HERITAGE SITES

**1332. SHRI PREM DAS RAI:
SHRI B.S. YEDIYURAPPA:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to promote tourism at various heritage sites and places of cultural importance of the country;**
- (b) if so, the details thereof along with the sites classified/under consideration for the development and promotion of tourism at heritage sites, State/UT-wise including Karnataka and North-Eastern Region;**
- (c) the steps taken by the Government in this regard; and**
- (d) the funds allocated and the expenditure incurred in this regard during the last three years, State/UT-wise?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a) to (d) : Development and promotion of various tourism destinations & products including projects having focus on Heritage sites and places of cultural importance and implementation of tourism projects are primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism as part of its ongoing promotional activities releases campaigns in the international and domestic markets and also undertakes other promotional activities under the Incredible India brand-line to promote India as a holistic destination for tourists and to showcase its various tourism destinations and products including heritage sites of India.

The Ministry of Tourism has been providing Central Financial Assistance (CFA) to various State Governments and Union Territory Administrations for tourism projects identified in consultation with them for each financial year, subject to receipt of Detailed Project Report (DPR), liquidation of Utilization Certificates, availability of funds and adherence to relevant scheme guidelines.

The State/Union Territory-wise list of tourism projects, amount sanctioned and amount utilized for the last three years (i.e. 2012-13, 2013-14 and 2014-15) including the State of Karnataka & North Eastern States is annexed.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1332 ANSWERED ON 07.12.2015 REGARDING PROMOTION OF TOURISM AT HERITAGE SITES.****2012-2013****(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised
1.	Andhra Pradesh	4	6278.73	2269.68
2.	Arunachal Pradesh	16	6612.50	2277.71
3.	Andaman & Nicobar	0	0.00	0.00
4.	Assam	0	0.00	0.00
5.	Bihar	1	500.00	100.00
6.	Chandigarh	0	0.00	0.00
7.	Chhattisgarh	0	0.00	0.00
8.	Dadra & Nagar Haveli	0	0.00	0.00
9.	Daman & Diu	0	0.00	0.00
10.	Delhi	2	2461.91	935.98
11.	Goa	2	50.00	50.00
12.	Gujarat	1	486.75	0.00
13.	Haryana	0	0.00	0.00
14.	Himachal Pradesh	11	3029.88	2433.81
15.	Jammu and Kashmir	25	11260.00	2846.40
16.	Jharkhand	2	4885.71	555.70
17.	Kerala	6	7826.53	2243.96
18.	Karnataka	0	0.00	0.00
19.	Lakshadweep	0	0.00	0.00
20.	Maharashtra	5	7914.79	1129.23
21.	Manipur	7	3595.62	360.86
22.	Meghalaya	1	17.94	17.94
23.	Mizoram	3	49.15	49.15
24.	Madhya Pradesh	20	20989.75	10579.90
25.	Nagaland	11	4556.66	1544.33
26.	Odisha	2	61.30	61.30
27.	Puducherry	0	0.00	0.00
28.	Punjab	2	50.00	50.00
29.	Rajasthan	0	0.00	0.00
30.	Sikkim	13	7020.18	1856.85

31.	Tamil Nadu	2	2041.97	243.84
32.	Telangana	5	4191.34	2690.41
33.	Tripura	0	0.00	0.00
34.	Uttar Pradesh	12	3486.15	1768.78
35.	Uttarakhand	2	1297.47	1057.97
36.	West Bengal	3	4694.46	0.00
	Total	158	103358.79	35123.8

2013-2014

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Utilised
1.	Andhra Pradesh	14	4532.02	0.00
	Combined Projects for Andhra Pradesh & Telangana	1	4588.80	0.00
2.	Arunachal Pradesh	11	7473.64	0.00
3.	Andaman & Nicobar	0	0.00	0.00
4.	Assam	0	0.00	0.00
5.	Bihar	14	11109.85	1585.83
6.	Chandigarh	0	0.00	0.00
7.	Chhattisgarh	0	0.00	0.00
8.	Dadra & Nagar Haveli	0	0.00	0.00
9.	Daman & Diu	0	0.00	0.00
10.	Delhi	2	5768.98	0.00
11.	Goa	0	0.00	0.00
12.	Gujarat	0	0.00	0.00
13.	Haryana	8	1487.25	75.00
14.	Himachal Pradesh	1	3371.52	0.00
15.	Jammu and Kashmir	15	7618.54	263.65
16.	Jharkhand	1	500.00	0.00
17.	Kerala	10	4065.63	0.00
18.	Karnataka	8	3228.71	0.00
19.	Lakshadweep	0	0.00	0.00
20.	Maharashtra	6	6795.18	372.50
21.	Manipur	8	7234.84	436.71
22.	Meghalaya	3	46.90	0.00
23.	Mizoram	10	4711.16	40.00
24.	Madhya Pradesh	9	10021.29	2629.17
25.	Nagaland	11	5222.01	667.83

26.	Odisha	12	6543.08	0.00
27.	Puducherry	1	4848.16	0.00
28.	Punjab	2	1038.86	0.00
29.	Rajasthan	10	5174.71	90.63
30.	Sikkim	14	10485.00	35.00
31.	Tamil Nadu	0	0.00	0.00
32.	Telangana	8	3370.07	0.00
33.	Tripura	0	0.00	0.00
34.	Uttar Pradesh	26	13071.32	1038.55
35.	Uttarakhand	29	21772.67	1275.24
36.	West Bengal	0	0.00	0.00
	Total	234	154080.19	8510.11

2014-15

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amount Sanctioned	Amt. Utilised
1	Andhra Pradesh	11	9515.53	0.00
2	Arunachal Pradesh	8	8455.35	0.00
3	Andaman & Nicobar	0	0.00	0.00
4	Assam	3	3568.11	0.00
5	Bihar	3	4220.47	0.00
6	Chandigarh	0	0.00	0.00
7	Chhattisgarh	5	990.13	50.00
8	Dadra & Nagar Haveli	0	0.00	0.00
9	Daman & Diu	1	775.54	0.00
10	Delhi	0	0.00	0.00
11	Goa	1	879.04	0.00
12	Gujarat	0	0.00	0.00
13	Haryana	3	121.66	0.00
14	Himachal Pradesh	0	0.00	0.00
15	Jammu and Kashmir	2	732.50	0.00
16	Jharkhand	0	0.00	0.00
17	Kerala	0	0.00	0.00
18	Karnataka	1	5000.00	0.00
19	Lakshadweep	0	0.00	0.00
20	Maharashtra	0	0.00	0.00
21	Manipur	7	14752.51	0.00
22	Meghalaya	0	0.00	0.00
23	Mizoram	3	4879.69	25.00
24	Madhya Pradesh	5	3690.54	0.00

25	Nagaland	10	5980.20	0.00
26	Odisha	3	6488.34	0.00
27	Puducherry	0	0.00	0.00
28	Punjab	3	4831.98	30.00
29	Rajasthan	2	149.93	0.00
30	Sikkim	8	5200.00	0.00
31	Tamil Nadu	0	0.00	0.00
32	Telangana	4	504.36	0.00
33	Tripura	0	0.00	0.00
34	Uttar Pradesh	4	3368.05	0.00
35	Uttarakhand	1	391.69	0.00
36	West Bengal	0	0.00	0.00
	GRAND TOTAL	88	84495.62	105.00

Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.

The list of projects sanctioned under Swadesh Darshan during 2014-15.

(Rs. in Crore)

Sl. No	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned
1	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	2014-15	69.83
2.	North-East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila-Tawang in Arunachal Pradesh	2014-15	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014-15	33.17
Total					153.00

The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15.

(Rs. in Crore)

Sl. No.	Name of the State & project	Year	Amount Sanctioned
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00
	Grand Total		78.58
